

THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated – 07-10- 2016

PROCEEDINGS

Judiciary – Transfer and postings of District and Sessions Judges - Orders issued.

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Read : 1. High Court proceedings No. B1-61 / 2016 dated 30-09-2016  
2. High Court proceedings No. A5-21648 / 2015 dated 07-10-2016

ORDER NO. B1(A)- 61 / 2016

Orders issued by the High Court, posting Shri P.D.Sarangadharan, Addl.District Judge-I, Thiruvananthapuram as District and Sessions Judge, Manjeri, as per the proceedings read first above, is hereby cancelled, as requested by the officer.

As part of the transfers and postings of District and Sessions Judges in the Kerala State Higher Judicial Service following orders are issued:

1. Shri T.V.Anilkumar, District and Sessions Judge, Palakkad who stands appointed as Director, Kerala Judicial Academy, High Court vide High Court proceedings read above, will hand over charge of his office to Smt. K.P.Indira(SI.No.2) and proceed to take up his new appointment.

2. Smt.K.P.Indira, Additional District Judge-I / Addl.MACT, Palakkad is posted as District and Sessions Judge, Palakkad. She will hand over charge of her office to the Additional District Judge-IV / Addl.MACT, Palakkad and take charge as District and Sessions Judge, Palakkad from Shri T.V.Anilkumar(SI.No.1)

The Additional District Judge-IV / Addl.MACT, Palakkad will hold the full additional charge of the Additional District Judge-I / Addl.MACT, Palakkad, until further orders.

3. Shri S.S.Vassan, Motor Accidents Claims Tribunal, Thiruvananthapuram is transferred and posted as District and Sessions Judge, Manjeri. He will hand over charge of his office to the Additional District Judge-V / Addl. MACT, Thiruvananthapuram and take charge as District and Sessions Judge, Manjeri from the Additional District Judge-I / Addl.MACT, Manjeri



The Additional District Judge-V / Addl. MACT, Thiruvananthapuram will hold the full additional charge of the Motor Accidents Claims Tribunal, Thiruvananthapuram, until further orders.

Officers Sl.No.1, 2 & 3 are eligible for Special Pay for extra Administrative work at the rate ₹ 3750 /- per month in their new posts

Officers at Sl.No. 1 & 3 are eligible for joining time and transfer grant.



( By Order )

K.Babu  
Registrar ( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(4 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl.Chief Secretary to Government, Home (C) Department, Tvpm ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The District Judge, Thiruvananthapuram, Manjeri & Palakkad  
Officers and courts concerned  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The P.S to the Honourable the Judges  
The Confidential Assistants to the Registrars, High Court.  
The Kerala Judicial Academy, High Court.  
The B2(A), B3(A), B4(A), B5(A), C1, D2 , E1, I1 seats, High Court.  
The Inspection Cell, e-courts cell and Computer Cell, High Court.  
The Administrative Records Section, High Court ( 2 copies )